

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2618**  
ANSWERED ON 07.08.2024

**HATE SPEECH INCIDENTS**

2618. DR. M P ABDUSSAMAD SAMADANI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government is aware of the increased hate speech incidents in the country against minorities;
- (b) if so, the details thereof;
- (c) whether the Government has any plan to bring new and sufficiently strong legislation to address the incidents of hate speech; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRI KIREN RIJJU)

(a) & (b): As per the information received from Ministry of Home Affairs, 'Public Order' and 'Police' are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection and investigation of such crimes and for prosecuting criminals through their law enforcement agencies.

(c) & (d): There are adequate provisions under Sections 196, 299 and 353 of the Bharatiya Nyaya Sanhita, 2023 to deal with such incidents.

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